

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:144
ANSWERED ON:21.07.2003
UTILIZATION OF DEGRADED FOREST LANDS
RAMSHETH THAKUR

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the number of Centrally sponsored schemes under implementation in Maharashtra for raising fuelwood and fodder in degraded forest lands;
- (b) the financial assistance being provided to Maharashtra in this regard;
- (c) whether the government of Maharashtra has sent any proposals to the Union Government seeking extra financial assistance for utilization of degraded forest land; and
- (d) if so, the steps taken by the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI DILP SINGH JU DEV)

(a) & (b) A Centrally Sponsored Scheme of Area Oriented Fuelwood and Fodder Project (AOFFP) was implemented (50:50 sharing) throughout the country including Maharashtra during the 9th Plan. However, in the 10th Plan, all afforestation schemes of this Ministry have been merged under the National Afforestation Programme (NAP) and implemented through the decentralized set up of Forest Development Agencies which also includes fuelwood and fodder species. This is a 100% Central sector scheme.

(c) No, Sir.

(d) Does not arise.

Details of financial assistance provided to Maharashtra during the 9th Plan and 10th Plan are as follows:-

S/n Scheme Financial (Rs in lakhs)

9th Plan 10th Plan

1	Area Oriented Fuelwood & Fodder Projects	303.53	13.63 (maintenance)
2	National Afforestation Programme	184.76	841.43

Total 488.29 855.06